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- (e) The following technical solutions have also been adopted to minimise such cases:
 - (i) Introduction of positive battery metering in Cross-bar exchanges.
 - (ii) Provision of automatic switch-, over of day and night tariffs.
 - (iii) Reduction of forced release period on called subscriber held condition from 1 to 2 minute to 10 to 20 seconds in the case of STD calls.
 - fiv) Routine testing of subscribers meters.
 - (v) Sealing of meters.
 - (vi) Locking of meter rooms.
 - 'vii) Restriction of entry into the Main Distribution Frame Rooms.
 - (viii) Raising of Distribution Points.
 - (ix) Formation of mobile vigilance squads.
 - (x) Locking of Distribution Points.

Number of Indian nationals in other Asian countries and dvice versa

- 171. DR. MOHD. HASHIM KIDWAI: Will the Minister of EXTERNA!. AFFAIRS be pleased to state:
- (a) what is the total number of nationals of China, Japan, Tibet, Indonesia, Malaysia residing in India as on February 28, 1990;
- (b) the number of Indian nationals residing in these countries as on February 28, 1990;
- (c) the number of nationals of these countries granted asylum in India during the last'three years; and
- (d) the number of Indian nationals granted asylum in these countries during the said period?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I. K. GUJRAL): (a) The information on number of nationals of China, Japan, Indonesia and

, Malaysia residing in India as on 28-2-90 is being collected and will be laid on the Table of the House. Government regard Tibet as ari autonomous region nf China.

> (b) China (including Tibet) 85 : 2,727 Japan Indonesia :1C,000 (Approx) Malaysia : 1.75,000 (Approx)

- (c) Nil
- (d) Nil, according to the available information.

Representation by the Staff of Tele* graph Department, Pondicherry

- 172. SHRI TINDIVANAM G. VEN~ KATRAMAN: Will the Minister of COMMUNICATIONS pleased e state:
- (a) whether Government have taken any decision on the representation dated 14th December, 1989 of staff of Telegraph Department Pondicherry accompanied by an M.P's reconlmenda tion; if so, the details of representation and the action taken thereon; and
- (b) if no action has been taken the reasons therefor?

THE MINISTER OF STEEL AND MINES WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b) Information is being collected and will be laid on the Table of the House.

Inland waterway in Kerala

- 173. SHRI.M, A. BABY: Will the Minister of SURFACE TRANSPORT be pleased to state;
 - (a) whether Government propose to declare any inland waterway of Kerala, as the national waterways: and
 - (b) if so, the details thereof?